

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2379
ANSWERED ON:21.07.2009
ILLEGAL CHINESE WORKERS IN INDIA
Lagadapati Shri Rajagopal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of Chinese citizens are issued Business visa for visiting the Country;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) whether a growing number of such Chinese Citizens have been reported to have taken up semi-skilled and technical jobs in the country illegally in violation of the terms of their visa; and
- (d) if so, the details of such cases and corrective action taken/proposed to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): As per the information available, the number of Business Visas issued by Indian Missions/Posts in China are as follows:-

Year Business Visas issued

2007 58406
2008 69084
2009 32700
(upto 30.6.2009)

(c) to (d): It has come to the notice of this Ministry that a large number of Chinese workers, including semi-skilled workers, have come on Business Visas to implement/execute various projects in India. The matter has been examined and it has been decided that all foreign nationals, including Chinese nationals, coming for executing projects/contracts will be eligible to come on Employment Visa. Grant of Employment Visa would be in strict conformity with provisions in the Visa Manual.